

CA No. 219/2014
CA No. 09/2016 and
CA No. 21/2016
CA No. 22/2016 and
CA No. 28/2016
IN
CP NO. 10(ND)/2013
RT No.28/2016

M/s Sudha Commercial Co. Ltd.

...Petitioner

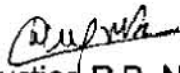
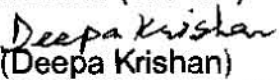
Versus.

M/s Milkfood Ltd. & Ors.

...Respondents

Present: Mr. Kumarjit Banerjee, Mr. Mayank Sharma and
Mr. Gaurav Gupta, Advocates for petitioner.
Ms. Priya Deep, Advocate for respondents No.1 to 5 & 7.
Mr. Amit Aggarwal, Advocate for respondent No.6

Arguments inconclusive. Ms. Priya Deep, Advocate submits that
Mr. Nikhil Chawla, counsel for respondents was unable to come as he has
fallen ill. Adjourned for arguments to 15.12.2016 on the application for
amendment, CA No.22 of 2016 and CA No.219 of 2014 for impleadment of
additional party and CA No.28 of 2016.


(Justice R.P. Nagraath)
Member (Judicial)

(Deepa Krishan)
Member(Technical)

December 06, 2016.
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